

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1442**  
TO BE ANSWERED ON FRIDAY, THE 4<sup>TH</sup> MARCH, 2016  
14<sup>TH</sup> Phalguna, 1937 (SAKA)

**EASE OF PAYING TAX**

1442. SHRI RAJAN VICHARE:

Will the Minister of FINANCE be pleased to state:

- (a) whether Government wants to make it easier to pay taxes;
- (b) whether India ranks 156 out of 189 countries in ease of paying taxes;
- (a) whether the Government plans to take measures to improve India's ranking; and
- (d) whether the Government feels that peer review assessment can improve quality of tax order, recommended by the Tax Administration Reform Committee (TARC)?

**ANSWER**  
**MINISTER OF STATE IN THE MINISTRY OF FINANCE**  
**(SHRI JAYANT SINHA)**

(a) to (c): Yes, Madam. It has been the endeavor of the Government to simplify the procedures for compliance with tax laws including payment of taxes. Further, simplification of the procedures relating to payment of central taxes is a continuous process. On Customs' side, facility for 24x7 customs clearance for specified import is now available at 18 sea-ports and 17 air-cargo complexes. The importers can pay the dues any time during the day/night and obtain clearance of goods.

(d): A committee for examining feasibility of recommendations of TARC regarding system of peer review for improving the quality of assessment orders was constituted by Central Board of Direct Taxes (CBDT). The report of the committee is under examination.

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